

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
REFLEKTION MEDIA SOFTWARE (INDIA) PRIVATE LIMITED**

1. Name of corporate person	Reflektion Media Software (India) Private Limited
2. Date of incorporation of corporate person	November 29, 2012
3. Authority under which corporate person is incorporated / registered	Registrar of Companies, Bangalore under the Companies Act, 1956
4. Corporate Identity Number / Limited Liability Identity number of corporate person	U72200KA2012FTC066950
5. Address of the registered office and principal office (if any) of corporate person	4th Floor, No. 79/1, Aishwarya Sampurna, Vani Vilas Road, Basavanagudi, Bangalore 560004
6. Liquidation commencement date of corporate person	February 16, 2026
7. Name, address, email address, telephone number and the registration number of the liquidator	Vinod Sunder Raman B-703, Arvind Skylands Apartments, Shivanahalli, Jakkur Main Road, Yelahanka, Bengaluru 560064 Email: vinod@vrconsulting.biz Telephone number: +91-9845884410 Regn no: IBBI/IPA-002/IP-N00075 /2017-2018/10206
8. Last date for submission of claims	March 18, 2026

Notice is hereby given that Reflektion Media Software (India) Private Limited has commenced voluntary liquidation on February 16, 2026.

The stakeholders of Reflektion Media Software (India) Private Limited are hereby called upon to submit a proof of their claims, on or before March 18, 2026, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: February 20, 2026
Place: Bangalore

Vinod Sunder Raman
Liquidator of Reflektion Media Software (India) Private Limited
Reg No. IBBI/IPA-002/IP-N00075/2017-2018/10206